

R.O.C.Nos. 44383-A/2021/B2



CIVIL JUDGE
TRANSFER & POSTING

NOTIFICATION No. 146 / 2021

Consequent to the dropping of further Proceedings initiated, the suspension of Thiru D.Santhanam, formerly District Munsif-cum-Judicial Magistrate, Bhoothapandy, Kanniyakumari District, is hereby revoked and he is reinstated into service. On his reinstatement, Thiru D.Santhanam, is posted as II Additional District Munsif, Tirunelveli, in the existing vacancy.

HIGH COURT OF MADRAS, CHENNAI,
DATED: 30.04.2021.

Sd/- P.Dhanabal
REGISTRAR GENERAL

P.Dhanabal
50.7.